

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-452(ND)2017

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2019**

NAME OF THE COMPANY: Power2sme Pvt. Ltd. Vs. JV Strips Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Ms. Nazia Parveen, Mr. Pankaj Bhagat, Mr. Sadre Alam, Advocate		
	For the Respondent:	Mr. Neeraj Malik, Mr. Amit Dhall, Mr. Saroj Kumar Singh, Advocates		

ORDER

Renotify the matter on 4th November, 2019.



**(L.N. Gupta)
Member (T)**



**(Ch. Mohd. Sharief Tariq)
Member (J)**